

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR
PHONIC ONLINE PRIVATE LIMITED
(formerly known as Spice Online Private Limited)

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	PHONIC ONLINE PRIVATE LIMITED (formerly known as Spice Online Private Limited) PAN: AAFCM7436G CIN : U74140DL2008PTC183856
2.	Address of the Registered Office	G-3, Ground Floor, Gedor House, 51, Nehru Place, South Delhi, New Delhi, India, 110019
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Not Applicable
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Information can be obtained by sending e-mail to cirp.phonic@gmail.com
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Information can be obtained by sending e-mail to cirp.phonic@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Information can be obtained by sending e-mail to cirp.phonic@gmail.com
10.	Last date for receipt of expression of interest	26.03.2024
11.	Date of issue of provisional list of prospective resolution applicants	05.04.2024
12.	Last date for submission of objections to provisional list	10.04.2024
13.	Date of issue of final list of prospective resolution applicants	20.04.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	25.04.2024
15.	Last date for submission of resolution plans	25.05.2024
16.	Process email id to submit Expression of Interest	cirp.phonic@gmail.com



Ankush Munjal

Ankush Munjal
Resolution Professional For Phonic Online Private Limited
IBBI/IPA-001/IP-P01129/2018-2019/11825
B-5/128, First Floor, Paschim Vihar, Delhi-110063

Date: 09.03.2024
Place: New Delhi